

Kilimanur	-	130
Vengaramood	-	59
S.L. Puram	-	282

(b) The expansion plans have been drawn for clearing the waiting list progressively by March, 1995.

(c) and (d). Yes, Sir, Kilimanur & S.L. Puram are expected to be provided STD during 1991-92. Venjaramood is expected to be provided STD during 1992-93.

(e) Does not arise.

Payment of Royalty on Minerals to Madhya Pradesh

6857. SHRI ARVIND NETAM: Will the Minister of MINES be pleased to state:

(a) whether the royalty for extraction of various minerals has been fully paid to the Government of Madhya Pradesh till June, 1991; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b). Royalty on minerals extracted accrue to the State Governments concerned and it is payable by the holder of the mining lease. Since the Central Government does not operate any mine directly, it does not pay royalty on minerals to any State Government including Government of Madhya Pradesh.

Colouring and Flavouring of Margarine

6858. SHRI SOMJIBHAI DAMOR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to

allow colouring and flavouring of margarine due to increase in the price of butter;

(b) if so, the details thereof;

(c) whether NDDB propose to import plant and machinery for setting up a modern plant for the manufacture of margarine; and

(d) if so, the value of plant and machinery and the country from where it is likely to be imported?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) and (b). A proposal to allow colouring and flavouring of margarine was considered by the Government and it was not agreed to.

(c) No, Sir.

(d) Does not arise.

Sale of Iron Scrap from Blast Furnace Slag Dump by Bhilai Steel Plant

6859. SHRI CHANDULAL CHANDRAKAR: Will the Minister of STEEL be pleased to state:

(a) the total amount earned from the sale of Iron Scrap from Blast Furnace Slag Dump by Bhilai Steel Plant during the last three years;

(b) whether it was sold through contractors; and

(c) if so, the profits/losses incurred by the Bhilai Steel Plant during the above period by selling through contractors?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The amount earned from the sale of Iron Scrap from Blast Furnace Slag Dump by Bhilai Steel Plant during the last three years in as under:

	<i>Contract year</i>	<i>Amount received (Rs.) (Value in Lakhs)</i>
1.	14.4.88 to 13.4.89	756.75
2.	14.4.89 to 13.4.90	1129.30
3.	17.4.90 to 16.4.91	1240.42

(b) Iron Scrap from the Blast Furnace Slag Dump is sold through contractors by inviting open tenders on an all India basis for composite contracts of recovering, removal and lifting of scrap.

(c) As the scrap content in the slag dump is not assigned a separate cost, it is not possible to reflect the profit on recovery of scrap, separately. The sale proceeds from the sale of iron scrap from Blast Furnace Slag Dump add to the income/profit of the Company.

Mushroom Purchased by NAFED

6860. SHRI K.V. THANGKABALU: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of Mushroom purchased by NAFED under Market Intervention Scheme (MIS) during 1990-91;

(b) the rate at which these mushrooms were purchased;

(c) whether the rate at which mushroom were purchased by NAFED was higher than the prevailing rate in market; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). A quantity of 45.821 MTs of Mush-

room was purchased by NAFED under the Market Intervention Scheme during 1990-91 @ Rs. 22/- per Kg.

(c) and (d). The Market Intervention Price of Rs. 22/- per Kg. was fixed in consultation with the State Government of Haryana to save the Farmers from distress sales. The prevailing market rates were lower than the market intervention price.

Public Telephone Facility to all Post Offices in Sikkim

6861. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether public telephone facility is available in all post offices/sub post offices in Sikkim;

(b) if so, the number thereof, Post Office-wise/sub-post Office-wise in each district; and

(c) if not, the details of the measures proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Public telephone facility is available in all the 17 Departmental Sub-Post Office and the 7 extra departmental sub-offices. Out of 120 extra departmental branch post office 5 are provided with public telephone.